

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH – COURT NO. IV

**Service Tax Miscellaneous Application [WD] No.40063/2020
and
Service Tax Appeal No.40395/2019**

(Arising out of Order-in-Appeal No.461/2018, dated 14.12.2018 passed by Commissioner of Customs (Appeals), Coimbatore]

M/s. Sri Ram Exports,
No.108, Railway Feeder Road,
Tenkasi – 627 811.

VERSUS

Commissioner of GST & CE,
Madurai Commissionerate,
Lal Bahadur Shastri Marg,
C.R. Buildings,
Madurai – 625 002.

Respondent

APPEARANCE :

Shri J.V. Niranjana, Advocate for the Appellant
Shri L. Nandakumar, Authorized Representative for the Respondent

**CORAM : HON'BLE Ms. Sulekha Beevi C.s, MEMBER (JUDICIAL)
HON'BLE Shri P. Anjani Kumar, MEMBER(TECHNICAL)**

Date of Hearing : 29.10.2020
Date of Decision : 29.10.2020

FINAL ORDER No. 40846 / 2020

Per: Sulekha Beevi C.S.

Appellant filed the application for withdrawal of the appeal. The request is allowed. Appeal is dismissed as withdrawn.

(Dictated and pronounced in open court)

**(Sulekha Beevi C.s.)
Member (Judicial)**

**(P.Anjani Kumar)
Member (Technical)**

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